

Form 2- HARYANA

List of cases in which e-Payment of Court fees was made during the month of Feb' 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of Feb' 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of Feb' 2023						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Sh. Akshdeep Mahajan, ADJ, Karnal.	Karnal.	Sh. Akshdeep Mahajan, ADJ, Karnal.	33	civil suit	1
2	Sh. Ravi, CJ(JD) Karnal.	Karnal.	Sh. Ravi, CJ(JD) Karnal.	17	Executions	3
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
1	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	Yamuna Nagar	--	18	Arbitration	3

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of Feb' 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajeev Goyal	GURUGRAM	CS/42/2021	MILLIMAN VS INMACS	ABHIJEET SINGH	22-7-2021	2-2-2023
2			CS/21/2018	CANBANK VS RALLISON	AMBUJ TIWARI	9-3-2018	3-2-2023
3			CS/8/2022	DHOOT VS DGF	ARUN GAUR	18-1-2022	7-2-2023
4			CS/62/2022	KRISHTON VS LAMBA	ISHAN DANG	30-5-2022	14-2-2023
5			CS/98/2021	FAKIRA VS BESTECH	ASHWANI RAO	24-12-2021	13-2-2023
6			CS/99/2021	ASHOK VS BESTECH	ASHWANI RAO	24-12-2021	13-2-2023
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/12/2020	M/s Ashoka Distillers and Chemicals Pvt. Ltd Vs ADS Spirits Pvt. Ltd.	Sh. Ashok Makkar / Sh. Yashvir Singh Kadian	30 May, 2020	---
2	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30 May, 2020	---
3	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30 May, 2020	17.02.2023
4	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Regligious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30 May, 2020	---
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
1	Prashant Rana, ADJ, Nuh	Nuh	CM/151/2020	Haryana Financial Corporation Vs M/S Durga Hoisery	Ms. Pallavi Wadhwa (In person)	18-05-2020	No Date taken place during the month as the case was adjourned from 04.01.2023 to 03.04.2023 for notice to respondents.
1	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-03-2018	Coffee Day Global Vs Satbir Singh & Ors	Sh.S.B. Hasija, Advocate for plaintiff & Sh. Atul Mangla, Advocate for defendants.	31.08.2018	15.02.2023
2	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-5/2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant.	27.04.2022	09.02.2023 & 23.02.2023
3	Ms.Ankita Sharma, CJSd, Palwal	Palwal	CS478/2022	Ms. Vikas Strip Inc. Vs M/s Dashmesh Eng. Works & Anr.	Ms.Savita Rani, Adv. for plaintiff & Sh.Krishan Kumar, Adv for defendant	04/05/22	20.02.2023
4	Ms.Ankita Sharma, CJSd, Palwal	Palwal	CS479/2022	Ms. Vikas Strip Inc. Vs M/s Blue Square Eng. & Ors.	Ms.Savita Rani, Adv. for plaintiff & Sh.Krishan Kumar, Adv & Sh.Pratap Singh Dagar, Adv. for defendant	04/05/22	04/01/23
5	Ms.Ankita Sharma, CJSd, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Tarun Aggarwal for Plaintiff	17.08.2022	14.02.2023
6	Ms.Ankita Sharma, CJSd, Palwal	Palwal	CS-964-2022	Avon Containers Pvt Ltd. Vs Aditya Interseas Pvt Ltd. & Ors	Sh.Parveen Kumar for Plaintiff & Sh. Jitender Rawat, Adv. For defendant	17.08.2022	14.02.2023
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA													
Contested Commercial cases disposed during the month of Feb' 2023													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajeev Goyal	GURUGRAM	ARB/118/16	I.D. SINGH VS HR POLICE	SH. PARKASH SINGH	42653		02/14/23	6 YEARS 3 M	DISMISSED			
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	ACJ(SD), Rewari	Rewari	CS/544/2020	SBI Vs Shiv Collection	Sh. J L Sachdeva	16.06.2020	No	01.02.2023	960	Contested			
2	ACJ(SD), Kosli	Rewari	CS/171/2020	SHGB Vs. Bhai Ram	Sh. Suresh Kumar	30.05.2020	No	14.02.2023	991	Contested			
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Kuldeep Singh, ADJ, Sirsa	Sirsa	CA/504/2017	Bittu Singh Vs Partap Singh	Sh. BS Yadav	14.12.17	No	09.02.23	1883	Contested / Dismissed	09.02.23	1	Rec.
	Sh. Manish Kumar, ACJ(SD), Dabwali.	Sirsa	CS37/141/2018	M/s Surajmal Tej Bhan Commission agent Vs Rajpal Singh	Sh. SK Garg	20.11.2018	No	08.02.23	1542	Contested	-	-	37 CPC
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	Yamunanagar	EXE/211/2002	MAHINDRA AND MAHINDRA V/S SANDEEP KUMAR	SH. BALRAJ RANA	44770	No	02/13/23	210	Dismissed as Withdrawn/Settled	NA	NA	Commercial